

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1020  
ANSWERED ON:08.12.2003  
WORKS TO LABOUR COOPERATIVES  
RAMSHETH THAKUR

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government have issued instructions to the State Governments forgiving preferential treatment in awarding works to labour cooperatives;
- (b) if so, the response of the State Governments thereto; and
- (c) the funds provided to labour cooperatives during the last three years and the current year to revitalize labour cooperative in the country, particularly in Maharashtra through skill development?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): Some of the States have accepted the recommendation for giving preferential treatment in awarding works to labour cooperatives.

(c): The Department of Agriculture and Cooperation has released the following grants to the National Federation of Labour Cooperatives (NFLC) Ltd, New Delhi for promotion and development of labour cooperatives including skill development:-

Year	Amount released (Rs. lakhs)
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2000-01	17.00
2001-02	19.00
2002-03	38.00
2003-04	Nil